

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Government of India have issued guidelines on 24th February, 2009 to the State Government Union Territory Administrations to provide hot cooked meal to the children in the age group of 3-6 years in Anganwadis Centres (AWCs) and Mini-AWCs under the integrated Child Development Services (ICDS) Scheme.

The Hon'ble Supreme Court in its Order dated 22nd April, 2009 has also directed the State Governments/Union Territory Administrations to provide hot cooked meal to the children as per guidelines contained in Government of India's letter dated 24th February, 2009, preferably by 31st December, 2009.

(c) Under the Integrated Child Development Services (ICDS) Scheme, an amount of Rs.3045.50 crore has been earmarked for the year 2009-2010 for supplementary nutrition.

Anaemic children in Tamil Nadu

1786.SHRI A. ELAVARASAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that seven out of every 10 children below the age of five in Tamil Nadu, have iron deficiency anaemia according to the report of the National Family Health Survey;

(b) if, so whether Government has analysed the reasons for such undernourishment among children; and

(c) if so, the details thereof and the steps taken by Government to eradicate such alarming level of malnutrition among children in that State?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per National Family Health Survey, (NFHS-3) of 2005-06, 64.2% children (6-59 months) in Tamil Nadu suffer from anaemia.

(b) Malnutrition is a multifaceted problem, the determinants of which include food insecurity, female illiteracy, poor access to health-care, safe drinking water, sanitation and poor purchasing power. Early marriages of girls, teenage pregnancies resulting in low birth weight of the new borns, poor breastfeeding and complementary feeding practices, ignorance about nutritional needs of infants and young children and repeated infections further aggravate the situation.

(c) The Ministry of Women and Child Development is addressing the problem of under nutrition in children below 6 years through the Integrated Child Development Services Scheme (ICDS). The ICDS provides a package of six services namely supplementary nutrition, immunization, health check-up, referral services, pre-school non-formal education and nutrition & health education.

The ICDS programme has since been revamped wherein the nutritional feeding and financial norms have been enhanced. The revised norms are as under:

Category	Revised Rates	Revised (per beneficiary per pay)	Nutritional Norms	
			Calories (Kcal)	Protein (g)
(i) Children (6-72 mths)		Rs. 4.00	500	12-15
(ii) Severely malnourished children (6-72 mths)		Rs. 6.00	800	20-25
(iii) Pregnant women and nursing mothers		Rs. 5.00	600	18-20

Besides the ICDS programme, Government is implementing a number of programmes throughout the country, which directly or indirectly improve the nutritional status of women and children. A list of the schemes being implemented by various Ministries is given in the Statement.

Statement

Schemes/Programmes to improve the nutritional status of children:

- Promotion of appropriate Infant and Young Child Feeding Practices - Increased emphasis is given to:
 - Initiation of breastfeeding immediately after birth, preferably within one hour.
 - Exclusive breastfeeding for the first six months.
 - Complementary feeding and continued breast feeding from six months onwards.
 - The National Guidelines on Infant and Young Child Feeding have been developed and disseminated all over the country.
 - Implementation of The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act 1992, also known as the Infant Milk Substitute (IMS) Act.
- Reproductive & Child Health Programme under the National Rural Health Mission being implemented by the Ministry of Health & Family Welfare has interventions for proper growth, development and survival of children which include:
 - Janani Suraksha Yojana (JSY) to promote institutional deliveries, improved coverage and quality of Antenatal care, skilled care to pregnant women, etc.
 - Immunization
 - Integrated Management of Neonatal and Child Hood Illness
 - Specific Programmes to prevent and combat micronutrient deficiencies of Vitamin A and Iron & Folic Acid through Vitamin A Supplementation for children till the age of 5th years and Iron & Folic acid Supplementation for infants, preschool children, adolescent girls, pregnant and lactating women. Iodised salt is being provided for combating Iodine Deficiency Disorders.

- Treatment of severe acute malnutrition through Nutrition Rehabilitation Centres (NRCs) set up at public health facilities.
- 3. Nutrition Programme for Adolescent Girls in 51 districts to provide free food grains to undernourished adolescent girls by Ministry of Women and Child Development.
- 4. Nutrition and Health Education to increase the awareness and bring about desired changes in the dietary practices including the promotion of breast feeding and dietary diversification. Food and Nutrition Board of the Ministry of Women & Child Development is engaged in advocacy, trainings and generating awareness on important nutrition issues among different level of functionaries and the masses.
- 5. National Programme for Nutritional Support to Primary Education (Mid Day Meal Scheme) by the Department of School Education & Literacy.
- 6. Availability of essential food items at subsidized cost through Targeted Public Distribution System, Antodaya Anna Yojna by the Department of Food & Consumer Affairs.
- 7. Other measures include:
 - Improving agricultural and horticulture produce.
 - Improving the purchasing power of the people through various income generating scheme.

Anganwadis in GOA

1787. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadis functioning in Goa, taluka-wise;
- (b) the number of Anganwadi workers employed in these Anganwadis, Taluka-wise and post-wise;
- (c) the remuneration paid to them by Government and the contribution made by the Goa Government to their remuneration; and
- (d) whether there is any proposal to increase their remuneration and for improving their service conditions?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Number of Anganwadis Functioning in Goa, taluka-wise, is as under:

Taluka	No. of Anganwadis functioning
1	2
Tiswadi	103
Bardez	149
Pernem	71